



2026:AHC-LKO:12322-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 1597 of 2026

Badlav Thru. Founder And President Sri Sharad
Patel Alias Sharad Kumar

.....Petitioner(s)

Versus

State Of U.P. Thru. Secy. Deptt. Urban
Development Lko. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s) : Durgesh Kumar Rajput, Apoorva Jyoti,
Ashok Kumar Khare, Mohd Usman,
Shubham Pal

Counsel for Respondent(s) : C.S.C., Shailendra Singh Chauhan

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. Vakalatnama filed on behalf of respondent nos. 2 to 4 by Shri Shubham Joshi, Advocate is taken on record.

2. Heard.

3. The petitioner no. 1 claims to have been allotted shelter home for its running by the Lucknow Nagar Nigam vide order dated 17.02.2025, however, grievance is that its possession has not been handed over to it as yet.

4. Let the petitioners approach the respondent no.3 by means of an application raising this grievance, who shall consider and take a decision in this regard at the earliest, say within two weeks, unless there is any legal impediment.

5. *Disposed of.*

(Abdresh Kumar Chaudhary,J.) (Rajan Roy,J.)

February 17, 2026

MVS/-